

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

14(ND)/12

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.07.2018**

NAME OF THE COMPANY: M/s. Vyas Aqua Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Suveni Bhagat, Advocate		
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	For the Respondent:	Mr. Aman Gupta, Advocate		
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ORDER

Ld. Counsels submit that the matter has been settled and they shall be placing the settlement deed on record along with the application for withdrawal.

To come up on 1st August, 2018.

Sd/-

**(Deepa Krishan)
Member (T)**

-Sd- /

**(Ina Malhotra)
Member (J)**